PAVNI (MP) SOLAR PRIVATE LIMITED - Under CIRP
List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 :
Date of Commencement of CIRP-
03.12.2024

Un- Secured financial creditors (other than financial creditors belonging to any class of creditors) as on 08.03.2025

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted (ON PROVISIONAL BASIS)						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted-PROVISIONALLY	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Pavni (Raj) Solar Private Limited	06.03.2025	9,69,422	9,69,422	Un- Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	YES	NIL	NIL	NIL	NIL	NIL	
	TOTAL		9,69,422	9,69,422										